

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Makalu Trading Limited Date of Commencement of Liquidation: 08-05-2024; List of Stakeholders as on Date: 19-07-2024; Name of IP: Mr. Ashish Saoji; Process Number: 1; Last 5 digit of registration number: 12150

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		428629		428629				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	6146374043	1	6035823043		110551000		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	4875200564	4	4866532567			8667997	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	15080400	1	15080400				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	11037083636	6	10917864639	0	110551000	8667997	